

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction )**

**Appeal No. 8 of 2012 &  
IA No. 8 of 2012**

**Dated: 2<sup>nd</sup> February, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Electricity Board ...Appellant (s)  
Versus .....Respondent(s)  
Madras Cements Ltd. & Anr.**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the respondent (s): Mr. Rahul Balaji &  
Mr. T. Srinivasamurthy

**ORDER**

It is noticed that the reply has been filed on 16.01.2012.

Post the matter for hearing on **22.02.2012**. In the  
meantime, Rejoinder, if any, be filed after serving copy on the other  
side.

**( Rakesh Nath )  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/vs